

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1803/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ^H26 March, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJDH/1300/2021 dated 25.03.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f the evening of 26.03.2021 till the morning of 30.03.2021. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully

sel -

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1804/A, dated 26.3.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)